

[English]

Transport System in Metropolitan Cities

372. SHRIMATI JAYAWANTI NAV-
INCHANDRA MEHTA: Will the Minister of
URBAN DEVELOPMENT be pleased to
state:

(a) the steps Government propose to
take to strength the public transport system
in Metropolitan cities like Delhi, Calcutta,
Madras and Bombay in view of the Study
Report of the Central Institute of Road
Transport, Pune, predicting mega transport
collapse;

(b) the specific plans for strengthening
bus transport system Greater Bombay; and

(c) the progress of introducing metro-
rail system in Greater Bombay?

THE MINISTER OF URBAN DEVELOPMENT
(SHRI MURASOLI MARAN): (a) to (c). Urban Transport is a State subject. However, recognising the acuteness of the problems faced by the urban areas the Government of India is attaching a lot of importance to the strengthening of the public transport system.

Works on the construction of metropolitan rail systems in Calcutta, Bombay and Madras are already under progress. A section of the metro-system of Calcutta has already become operational. The work on the extension of the railway line from Mankhurd to Belapur with a bridge across Thane Creek is under progress. The Rail India Technical & Economic Services Ltd. (RITES) have been entrusted by the Delhi Administration with the task of preparing a detailed Feasibility Report for a Mass Transit System for Delhi. The Report is due by May, 1990. Road transport has also been strengthened in some of the cities including Bombay through externally aided projects. For ex-

ample Bombay Urban Transport Project which was completed in 1986 included financing procurement of 700 busses and related chassis component; construction of 3 bus depots and a workshops; construction of 11 bus shelters/termini and execution of traffic engineering scheme in 40 locations in addition to providing training facilities etc. to the Bombay Municipal Corporation, BEST and other executing agencies.

Central Legislation on Landless Agricultural Workers

373. SHRI RAM SAJIWAN : Will the
Minister of LABOUR be pleased to state:

(a) whether Government have accepted
in principle the need to bring forward a
central legislation on landless agricultural
workers; and

(b) if so, the steps being taken in this
regard?

THE MINISTER OF LABOUR AND
WELFARE (SHRI RAM VILAS PASWAN):
(a) Central legislation for Agricultural Workers was one of the recommendations made at the National Seminar on Agricultural Workers held recently.

(b) This is under consideration.

Land to Cooperative Group Housing Societies

374. SHRI RAM SAGAR (Saidpur): Will
the Minister of URBAN DEVELOPMENT be
pleased to refer to the reply given on 3 May,
1989 to starred Question No. 820 and state:

(a) whether the Delhi Urban-Arts Commission has since approved the plan for allotment of land to Cooperative Group Housing Societies;

(b) if not, the reasons for the delay; and